CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH AT BANGALORE

CONTEMPT PETITION NO.170/00097/2019

IN

OA NO.170/00954/2019

DATED THIS THE 28TH DAY OF FEBRUARY, 2020

HON'BLE DR K B SURESH....MEMBER (J) HON'BLE SHRI C V SANKARMEMBER (A)

Sri.B.G.Nagaraj,
S/o B M Gopalappa,
Aged about 49 years,
Working as Mail Overseer,
Postal Department,
Chinatamani Sub Division,
Kolar Division & District,
(Now reported for duty as
Main Overseer, Kolar Sub Division, Kolar,
As per the interim order dated 29.08.2019)
Residing at Bodagurki Village & Post,
Via Kamasamudram,
Bangarpet Taluk,
Kolar District-563 129.

...Petitioner

(By Advocate M/s Subbarao & Co.)

Vs.

Shri.L.Manjunath, Senior Superintendent of Post Offices, Kolar Division Kolar-563 102.

...Respondents

(By Shri.S.Sugumaran, ACGSC)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

Heard. Apparently the respondents have modified the order passed earlier and have continued him at Kolar. Therefore, Contempt Petition has become infructuous. CP is dismissed. Notices are discharged. No costs.

(C V SANKAR) MEMBER (A) (DR K B SURESH) MEMBER (J)

/rsh//

Annexures referred to by the Applicant in CP No.170/000097/2019

Annexure C1: Copy of the Order of transfer dated 29.05.2019

Annexure C2: Copy of the order dated 26.08.2019

Annexure C3: Copy of the certified copy of the interim order dated 29.08.2019 in OA

No.954/2019

Annexure C4: Copy of the communication of the interim order dated 30.08.2019.

Annexure C5: Copy of the representation dated 03.09.2019

Annexure C6: Copy of the representation dated 09.09.2019.